

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19939/2017

AZAD SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 16-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Vikram Patralekh, Adv.
Mr. Raj Kishor Choudhary, AOR
Mr. Rutwik Panda, AOR

For Respondent(s)

Mr Amar Deep Sharma, Adv.
Ms Aarti Upadhyay, Adv.
Mr. Rakesh Uttamchandra Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1,2 and 4 but none has entered appearance.

Respondent no.3 is granted four weeks time as last opportunity for filing counter affidavit.

Statement of case may be filed within the stipulated period.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity to file counter affidavit stands declined.

KAPIL MEHTA
Registrar
16.05.2018